

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 16/05/2017

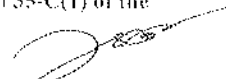
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70486/2017-SM[BR] dated 12/05/2017

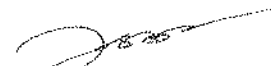
I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/51913/2015	Commissioner of CUSTOMS- Meerut-I EXCISE CHOWK...UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH 250005
		Name and Address of Respondent
2		Parmarth Iron Pvt Ltd 10th Km Stone, Nagina Road, Bijnore., BIJNORE U.P

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 ~~Guard File~~


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. 1
APPEAL No.E/51913/2015-EX[SM]

(Arising out of Order-in-Appeal No. DDN/Excus/000/APPL-11/36/2014-15
dated 16/02/2015 passed by Commissioner of Central Excise (Appeals-1),
Meerut)

Commissioner of Central Excise & S.T.,-Meerut-i Appellant

Vs.

M/s Parmarth Iron Pvt. Ltd. Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR)

for Appellant

None.

for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 12/05/2017
Date of Decision : 12/05/2017

FINAL ORDER NO: 70486/2017

Per: Anil G. Shakkarwar



The present appeal is filed by the Revenue against Order-
in-Appeal No. DDN/Excus/000/APPL-11/36/2014-15 dated 16/02/2015
passed by Commissioner of Central Excise (Appeals-1), Meerut.

2. As prayed by Revenue through letter received in this
Tribunal on 20.04.2017 ~~by~~ withdrawal of appeal filed by
revenue, is allowed. Accordingly, appeal disposed of as
withdrawn under litigation policy.

(Dictated in Court)

प्रमाणित प्रति/Certified True Copy

सहायक रजिस्ट्रार/Asstt. Registrar
रीमासुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण/(C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

-Sd/-
(ANIL G. SHAKKARWAR)
Member(TECHNICAL)